

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 175 OF 2015 &  
IA NO. 647 OF 2017**

**Dated: 20<sup>th</sup> September, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Pragati Power Corporation Ltd.**

**.... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Neha Garg  
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Rohan Malik for R-4  
Mr. R. B. Sharma for R-5

**ORDER**

As agreed by learned counsel for the parties, list the matter for further hearing on **30.10.2017**.

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**